

Report of the Joint District Level Committee in the matter of OA No. 490 of 2022: Sunaina V/s State of Punjab and Others, in compliance of Hon'ble National Green Tribunal Orders dated 08.07.2022.

1.0 Background:

The matter is related to a petition filed by Ms. Sunaina, Advocate seeking issuance of appropriate directions to the respondents to ensure supply of potable and clean water to the residents of Zirakpur-Banur-Rajpura belt and to draw comprehensive plan to find out the root causes of contamination of water and suggest remedial measures. The applicant has averred that due to supply of contaminated water, the residents of Zirakpur-Banur-Rajpura belt are suffering from various diseases like cholera, jaundice, typhoid, vomiting, abdominal pain, diarrhea, dehydration and skin-borne diseases.

In the order dated 08.07.2022, it was observed by Hon'ble National Green Tribunal as under:

"The averments made in the petition raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010. In view of the serious allegations made in the present application, it would be appropriate to have a factual and action taken report in the matter".

2.0. Directions of Hon'ble National Green Tribunal:

Hon'ble National Green Tribunal vide its order dated 08.07.2022 (**Annexure-1**), directed as follows:

" We constitute a Joint Committee comprising of representative of State PCB; Principal Secretary, Department of Health, Government of Punjab; Punjab Water Supply and Sewerage Board and Deputy Commissioners, Patiala and Mohali respectively. The Punjab PCB, will be the Nodal agency for coordination and compliance. Factual and action taken report may be furnished within two months by e-mail. The Joint Committee may meet within four weeks, undertake field visits, look into the allegations made in the application, verify the factual position, draw samples of drinking water supplied to the residents of the localities involved and take remedial action for ensuring supply of clean and safe drinking water to the residents of the concerned localities on sustained basis by following due process of law. List the matter for further consideration on 10.10.2022"

3.0. Compliance of the Directions of Hon'ble NGT:

A. Constitution of Joint District Level Committee

In compliance of the directions of the Hon'ble NGT, a joint district level Committee was constituted under the chairmanship of Additional Deputy Commissioner (UD) comprising of the following members vide Deputy Commissioner, Mohali order no



DC/MHL/3552 dated 22.08.2022 with a copy to Principal Secretary, Department of Health, Principal Secretary, Punjab Water Supply & Sewerage Board, Principal Secretary, Punjab Water Supply & Sanitation, Chief Administrator, GMADA, Chairman, PPCB and DC, Patiala:

- i. Sub-Divisional Magistrate, Derabassi.
- ii. Sub-Divisional Magistrate, SAS Nagar.
- iii. Senior Engineer (Public Health), GMADA
- iv. Environmental Engineer, PPCB, SAS Nagar
- v. Executive Officer of concerned Municipal Committee(s)
- vi. Executive Engineer, Department of Water Supply & Sanitation, SAS Nagar
- vii. Executive Engineer, Punjab Water Supply & Sewerage Board, SAS Nagar.
- viii. Chief Medical Officer, SAS Nagar

Further, Deputy Commissioner, Patiala vide its letter no. 2131 dated 26.08.2022 nominated Additional Deputy Commissioner (UD), Patiala for representation from District Patiala.

B. Meeting of the Joint District Level Committee:

As per the directions of Hon'ble NGT, joint district level committee conducted meeting on 30.08.2022 and it was decided as under:

1. A Committee comprising of official of Department of Water Supply & Sanitation, Punjab Water Supply & Sewerage Board, Concerned ULB and Representative of Chief Medical Officer shall carry out sampling of ground water sources for Organoleptic and Physical parameters, general parameters, parameters Concerning Toxic Substances, Parameters Concerning Radioactive Substance, Pesticide Residues Limits and Bacteriological Quality as mentioned in IS 10500: 2012, w.e.f. 31.08.2022. The Committee shall draw samples from tail end of distribution of water supply and also points where earlier incidents of spread of water borne diseases were reported. The sampling should be carried out as per protocol defined and suggested by EE, DWSS.
2. The data regarding spread of incidents of water borne diseases in Zirakpur-Banur-Rajpura belt shall be provided by Chief Medical Officer, SAS Nagar and Patiala, to the Committee.
3. Sterilized bottles for sampling purpose shall be provided to the Committee by concerned ULB.
4. The samples so collected shall be tested in water quality lab of Department of Water Supply & Sanitation and the payment of the sampling shall be borne by concerned ULB.
5. The Committee shall also carry out flooding/ poor connection surveying and provide corrective suggestion regarding supply of potable water.



6. The Committee shall also find out root cause of contamination of water and also suggest remedial measures.
7. The Committee shall submit its report within 07 days to Environmental Engineer, Punjab Pollution Control Board, Mohali in order to file reply on behalf of Joint Committee within stipulated time.

C. Visit of the Sub-Committee to the Water Supply locations to verify the status:

In compliance to the NGT orders dated 08.07.2022, the sub-committee in compliance of decisions of the meeting dated 30.08.2022 visited the Water Supply locations in Zirakpur, Banur and Rajpura on 01.09.2022 and collected water samples from the following locations:

Zirakpur Area- Sampling carried from 15 locations

- a. GMS Homes 5 Basement Peermuchhalla (Tubewell)
- b. Anish Jagga, GMS Homes 90/A Peermuchhalla (Tap Water)
- c. Sukhna Colony Old Stadium, #102 (Tap Water)
- d. Preet Colony, #1026, Stadium (Tap Water)
- e. #578 Kulwant Singh, Preet Colony (Tap Water)
- f. #72 Adarsh Nagar Gold Mark Lohgarh (Tap Water)
- g. Adarsh Nagar Gali No.1 Rakesh Kumar (Tap Water)
- h. Tubewell, Ekta ViharBaltana
- i. Tap Water, #253, Mohinder Pal, Ekta Vihar, Zirakpur
- j. Tap Water, #279, Shiv Shankar, Anand Vihar, Phase-2, Baltana
- k. Tap Water, #292, Ashok Midha, Anand Vihar, Phase-2, Baltana
- l. Tap Water, #125, Kamal Krishan, Gobind ViharBaltana
- m. Tap Water, #113-D, Sastish Kumar Mittal, Gobind ViharBaltana
- n. Tubewell, Kali Mata Mandir
- o. Tap Water, #26 Shashi Jindal, Harkrishan Enclave Baltana

Banur Area-Sampling carried from 10 locations

- a. Tubewell, Fouji Colony
- b. Tubewell, Bassiisse Kha
- c. Tap Water, Sweet Shop Sant Ram, Bassiisse Kha
- d. Tubewell ,Banur MC Office
- e. Tap Water, Pal Dairy Banur
- f. Tubewell , Ward no.3, Mohalla Kattican
- g. Tap Water, Rajinder Kumar Ward no.3, Mohalla Kattican
- h. Tap Water, Ratan Ram Ward no.3, Mohalla Kattican
- i. Tubewell , MSP/STP Banur
- j. Tap Water, Roshan Lal MSP/STP Banur

Rajpura Area - Sampling carried from 10 locations-

- a. Canal Treated water, Gandhian Kheri
- b. Canal, Water Treatment Plant Rajpura
- c. Canal, Treated water, MC Office Rajpura
- d. Canal Treated Water, 5/3 Dashmesh Colony Rajpura
- e. Canal treated water, Saini Sweet Rajpura
- f. Canal Treated Water, H. No. 2283, Old Rajpura
- g. Canal Treated water, Focal Point Near Shaiv Mandir Rajpura
- h. Tubewell, Shamdo
- i. Tap Water, Swaran Singh, Shamdo
- j. Tap Water, Ajay Kumar, shamdo Camp

The results of the sample collected from the different water supply locations are as per **Annexure-A**.

4.0. Root Cause of Contamination identified by the Sub-Committee-

- **Banur**-Water supply pipelines from ward no. 8 (Mohalla Batta kalan) till ward no. 9 (old bus stand) have gone old as a result of which there is problem of leakage observed in these pipelines which is being repaired as soon as the same is noticed.
- **Rajpura**-No arrangement for disposal of rain water separately has been provided in the town and as a result of which the road gullies are being connected to sewerage system. Water supply network is around 40 years old and at same depth as of the road gullies and most of the connections in pipelines are broken as a result of which contamination of fresh drinking water is happening. Capacity of STP needs to be augmented as a result of which mixing of waste-water with fresh water happens incase of blockage of sewerage system.

5.0. Status of interim remedial measures to reduce pollution loads being followed, if any.

- **Zirakpur** - MC, Zirakpur has installed chlorimeter over all the tubewells from where water is supplied in the town.
- **Banur** - MC, Banur has installed chlorine dosing machines over all the 7 tubewells being operated by it from where water is supplied in the town. MC, Banur has prepared estimate for laying new water pipeline between ward no. 8 (Mohalla Batta kalan) till ward no. 9 (old bus stand) and submitted to Sub-Divisional Engineer, Punjab Water Supply & Sewerage Board, Zirakpur vide letter no. 1091 dated 02.09.2022
- **Rajpura** - A project for replacing the old pipeline network and household connections has been prepared under AMRUT Scheme with an estimate amounting to Rs 178 crores.

6.0. Conclusions:

Based on the inspection and sampling carried by the sub-Committee, the conclusion drawn w.r.t. the quality of drinking water being supplied in Zirakpur-Banur-Rajpura belt is as follows:

1. Turbidity was found to be 5.61 NTU from sample of water collected from Tap Water, #26 Shashi Jindal, Harkrishan Enclave, Baltana, Zirakpur is beyond the permissible limits.
2. Parameter Total coliform and E-coli was found to be 150 MPN/100ml and 43 MPN/100 ml respectively from Tap Water, Ratan Ram Ward no.3, Mohalla Kattican, Banur is beyond the permissible limits.
3. Total coliforms and E-coli was found to be 1100 MPN/100ml and 150 MPN/100 ml from sample of water collected from Canal, Treated water, MC Office Rajpurais beyond the permissible limits.
4. Total coliforms and E-coli was found to be 75 MPN/100ml and 23 MPN/100 ml from sample of water collected from Canal Treated Water, 5/3 Dashmesh Colony Rajpura is beyond the permissible limits.
5. Total coliforms and E-coli was found to be 1100 MPN/100ml and 150 MPN/100 ml from sample of water collected from Canal treated water, Saini Sweet, Rajpura is beyond the permissible limits.
6. Fluoride and Sulphate was found to be 3.33 mg/l and 942.83 mg/l respectively from Tubewell, Shamdo, Rajpura is beyond the permissible limits.
7. Parameter Fluoride and Sulphate was found to be 3.4 mg/l and 938.5 mg/l respectively from Tap Water, Swaran Singh Shamdo, Rajpura is beyond the permissible limits.
8. Parameter Fluoride and Sulphate was found to be 3.37 mg/l and 944.4 mg/l respectively from Tap Water, Ajay Kumar Shamdo Camp, Rajpura is beyond the permissible limits.

Out of 35 locations from where sample were drawn, samples from 8 locations have fail to meet permissible limits as per IS 10500: 2012.

Presence of E-coli and F-coli in the water samples shows that there is mixing of sewer in the drinking water supply. Presence of turbidity beyond the permissible limits in the water sample can be a result of presence of clay, silt, very tiny inorganic and organic matter, algae, dissolved colored organic compounds, and other microscopic organisms etc in the water sample. Presence of Fluoride beyond the permissible limits can be as a result of runoff from weathering of fluoride-containing rocks & soils, leaching from soil into groundwater, Atmospheric deposition of fluoride-containing emissions from coal-fired power plants and other industrial sources. Presence of sulphate beyond the permissible limits in the water

can be due to water passing through soils and rocks containing sulphate minerals, through waste and industrial discharge.

7.0 Recommendations:

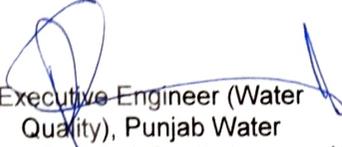
- MC, Banur, Zirakpur and Rajpura shall ensure to supply potable water complying with the parameters as prescribed in IS:10500:2012, to the residents.
- MC, Banur, Zirakpur and Rajpura shall identify all the water supply pipelines which are leaking and either replace or provide new water supply line.


Additional Deputy
Commissioner (UD),
Mohali

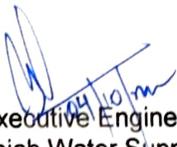

Additional Deputy
Commissioner (UD),
Patiala


Civil Surgeon,
Mohali 8/10/22


Civil Surgeon, Patiala


Executive Engineer (Water
Quality), Punjab Water
Supply & Sanitation
department, Mohali


Executive Engineer
(Rajpura Div.), Punjab
Water Supply & Sanitation
department, Patiala


Executive Engineer,
Punjab Water Supply &
Sewerage Division, Ropar


Executive Engineer,
Punjab Water Supply &
Sewerage Division-1,
Patiala


Executive officer,
Municipal Council
Zirakpur


Executive officer,
Municipal Council
Banur


Executive Officer,
Municipal Council
Rajpura

Item No.3

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPALBENCH**

Original Application No.490/2022

(By Video Conferencing)

Sunaina

Applicant

Versus

State of Punjab & Ors.

Respondents

Date of hearing: 08.07.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None

ORDER

1. Ms. Sunaina, Advocate has filed the present application seeking issuance of appropriate directions to the respondents to ensure supply of potable and clean water to the residents of Zirakpur-Banur-Rajpura belt and to draw comprehensive plan to find out the root causes of contamination of water and suggest remedial measures. The applicant has averred that due to supply of contaminated water, the residents of Zirakpur-Banur-Rajpura belt are suffering from various diseases like cholera, jaundice, typhoid, vomiting, abdominal pain, diarrhea, dehydration and skin-borne diseases. In support of the application, the applicant has placed on record copies of the newspaper reports.

2. The averments made in the petition raise substantial questions relating to environment arising out of the implementation of the

enactments specified in Schedule-I to the National Green Tribunal Act, 2010.

3. In view of the serious allegations made in the present application, it would be appropriate to have a factual and action taken report in the matter. Accordingly, we constitute a Joint Committee comprising of representative of State PCB; Principal Secretary, Department of Health, Government of Punjab; Punjab Water Supply and Sewerage Board and Deputy Commissioners, Patiala and Mohali respectively. The Punjab PCB, will be the Nodal agency for coordination and compliance. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

4. The Joint Committee may meet within four weeks, undertake field visits, look into the allegations made in the application, verify the factual position, draw samples of drinking water supplied to the residents of the localities involved and take remedial action for ensuring supply of clean and safe drinking water to the residents of the concerned localities on sustained basis by following due process of law.

5. Notices be also issued to the respondents requiring them to file replies specifically responding to all material averments made in the application within two months.

6. The applicant is directed to take requisite steps for service of notices on the respondents and file affidavit regarding the same by email at judicial-ngt@gov.in within seven days.

7. List the matter for further consideration on 10.10.2022.

8. A copy of this order, along with a copy of the application, be forwarded to State PCB; Principal Secretary, Department of Health, Government of Punjab; Punjab Water Supply and Sewerage Board and Deputy Commissioners, Patiala and Mohali by e-mail for compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

July 8, 2022
O.A. No. 490/2022
AG

S.No	Point of Sample Collection	Name of MC	pH	Colour	Odour	Taste	TDS	Turbidity	Alkalinity	Hardness	Calcium	Magnesium	Total Coliform	E-coli	Aluminium (mg/l)	Lead (mg/l)	Selenium (mg/l)	Chromium (mg/l)	Mercury (mg/l)	Arsenic (mg/l)	Cadmium (mg/l)	Nickel (mg/l)	Iron (mg/l)	Copper (mg/l)	Fluoride (mg/l)	Chloride (mg/l)	Nitrate (mg/l)	Sulphate (mg/l)	Uranium (ug/l)		
1	GMS Homes 5 Basement Peermuchhalla (Tubewell)	MC Zirakpur	7.89	<5	Agreeable	NT	299	0.36	274	232	69	15	ND	ND	0.016	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.034	BDL	0.19	9.68	4.1	24.34	BDL		
2	Anish Jagga, GMS Homes 90/A Peermuchhalla (Tap Water)		8.03	<5	Agreeable	NT	288	1.24	263	236	53	25	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.032	BDL	0.17	12.14	4.03	24.38	BDL	
3	Sukhna Colony Old Stadium, #102 (Tap Water)		7.66	<5	Agreeable	NT	483	0.42	353	364	88	35	ND	ND	BDL	BDL	BDL	BDL	0.0008	BDL	BDL	BDL	BDL	BDL	BDL	0.18	97.52	38.72	49.33	BDL	
4	Preet Colony, #1026, Stadium (Tap Water)		7.65	<5	Agreeable	NT	484	0.22	325	328	85	28	ND	ND	0.027	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.109	BDL	0.17	95.94	39.32	49.97	BDL
5	#578 Kulwant Singh, Preet Colony (Tap Water)		7.69	<5	Agreeable	NT	478	4.06	330	328	80	31	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.17	94.5	39.16	50.54	BDL	
6	#72 Adarsh Nagar Gold Mark Lohgarh (Tap Water)		7.62	<5	Agreeable	NT	471	0.34	325	312	80	27	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.16	94.5	39.01	50.09	BDL	
7	Adarsh Nagar Gali No.1 Rakesh Kumar (Tap Water)		7.64	<5	Agreeable	NT	484	0.48	364	352	95	28	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.14	93.95	39.53	50.62	BDL	
8	Tubewell, Ekta Vihar Baltana		8.01	<5	Agreeable	NT	325	1.01	286	248	51	29	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.19	19.28	13.34	19.43	BDL	
9	Tap Water, #253, Mohinder Pal, Ekta Vihar, Zirakpur		8.02	<5	Agreeable	NT	331	1.53	302	248	38	37	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.25	20.57	14.04	21.32	BDL	
10	Tap Water, #279, Shiv Shankar, Anand Vihar, Phase-2, Batlana		7.88	<5	Agreeable	NT	398	0.8	347	300	75	27	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.23	59.42	23.02	29.89	BDL	

11	Tap Water, #292, Ashok Midha, Anand Vihar, Phase-2, Baltana	7.89	<5	Agreeable	NT	388	1.05	297	336	83	31	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.015	BDL	0.17	46.64	22.7	29.48	BDL
12	Tap Water, #125, Kamal Krishan, Gobind Vihar Baltana	8.05	<5	Agreeable	NT	412	0.35	325	376	117	20	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.13	43.62	30.43	39.55	BDL
13	Tap Water, #113-D, Sastish Kumar Mittal, Gobind Vihar Baltana	8.1	<5	Agreeable	NT	335	3.38	280	224	66	15	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.012	BDL	0.2	23.21	15.99	25.86	BDL
14	Tubewell, Kali Mata Mandir	7.72	<5	Agreeable	NT	491	0.43	358	400	120	24	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.026	BDL	0.12	91.97	41.33	53.5	BDL
15	Tap Water, #26 Shashi Jindal, Harkrishan Enclave Baltana	7.789	<5	Agreeable	NT	392	5.61	314	252	77	15	ND	ND	0.025	BDL	0.063	BDL	0.13	43.07	30.55	37.26	BDL						
16	Canal Treated water, Gandhian Kheri	8.26	<5	Agreeable	NT	120	3.84	51	108	27	10	ND	ND	0.055	BDL	0.019	BDL	0.14	2.57	1.6	45.58	BDL						
17	Canal, Water Treatment Plant Rajpura	8.21	<5	Agreeable	NT	122	1.66	63	100	26	8.7	ND	ND	0.059	BDL	0.022	BDL	0.14	5.81	1.59	42.5	BDL						
18	Canal, Treated water, MC Office Rajpura	8.18	<5	Agreeable	NT	115	1.53	51	100	22	11	1100	150	0.027	BDL	0.044	BDL	0.15	2.88	1.64	40.85	BDL						
19	Canal Treated Water, 5/3 Dashmesh Colony Rajpura	8.16	<5	Agreeable	NT	125	1.71	57	100	30	5.8	75	23	0.034	BDL	0.029	BDL	0.15	3.15	1.92	42.61	BDL						
20	Canal treated water, saini Sweet Rajpura	8.17	<5	Agreeable	NT	135	1.63	57	116	24	14	1100	150	0.034	BDL	0.026	BDL	0.14	2.91	1.67	42.57	BDL						
21	Canal Treated Water, H. No. 2283, Old Rajpura	8.18	<5	Agreeable	NT	128	1.61	57	104	27	8.7	ND	ND	0.043	BDL	0.028	BDL	0.15	3.11	1.64	42.74	BDL						

MC Rajpura

22	Canal Treated water, Focal Point Near Shaiv Mandir Rajpura		8.36	<5	Agreeable	NT	130	4.03	57	104	29	7.8	ND	ND	0.09	BDL	0.06	BDL	0.14	16.2	1.39	41.63	BDL								
23	Tubewell (1000 ft), Shamdo		8.3	<5	Agreeable	NT	1160	1.65	286	104	30	6.8	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	3.33	188.59	0.53	942.83	17.52	
24	Tap Water, Swaran Singh Shamdo		8.22	<5	Agreeable	NT	11.4	2.2	263	184	26	29	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	3.4	193.84	BDL	938.5	17.48	
25	Tap Water, Ajay Kumar shamdo Camp		8.24	<5	Agreeable	NT	1170	1	280	180	21	31	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	3.37	193.13	0.83	944.64	17.4	
26	Tubewell (Depth 948 ft), Fouji Colony	Banur	8.06	<5	Agreeable	NT	276	0.91	240	140	29	17	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.29	10.38	0.81	20.03	6.75
27	Tubewell (Depth 1148 ft), Bassi isse Kha		7.83	<5	Agreeable	NT	317	0.49	269	248	50	30	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.19	26.04	3.79	33.79	BDL
28	Tap Water, Sweet Shop Sant Ram, Bassi isse Kha		7.74	<5	Agreeable	NT	323	0.25	240	272	42	41	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.2	27.81	4.07	32.81	BDL
29	Tubewell (Depth 984 ft), Banur MC Office		7.81	<5	Agreeable	NT	329	0.11	269	200	42	23	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.38	29.59	13.75	55.06	6.31
30	Tap Water, Pal Dairy Banur		7.8	<5	Agreeable	NT	333	0.22	240	212	29	34	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.38	29.57	13.73	54.33	6.52
31	Tubewell (Depth 750 ft), Ward no.3, Mohalla Kattican		7.79	<5	Agreeable	NT	343	0.19	286	212	30	33	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.32	23.46	8.14	38.53	6.65
32	Tap Water, Rajinder Kumar Ward no.3, Mohalla Kattican		7.76	<5	Agreeable	NT	349	0.16	286	212	35	30	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.33	25.16	8.14	38.47	6.32
33	Tap Water, Ratan Ram Ward no.3, Mohalla Kattican		7.77	<5	Agreeable	NT	342	0.26	303	212	27	35	150	43	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.33	19.83	8.16	38.02	6.52
34	Tubewell (Depth 750 ft), MSP/STP Banur		8.16	<5	Agreeable	NT	324	0.33	257	112	21	15	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.47	31.89	2.55	41.79	8.33
35	Tap Water, Roshan Lal MSP/STP Banur		8.17	<5	Agreeable	NT	318	0.21	252	120	21	17	ND	ND	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.48	29.84	2.78	42.14	8.19